

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/13/KOB/2024
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S GURUCHANDRIKA BUILDERS AND PROPERTY PVT . LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

## ORDER

### CP(IBC)/13/KOB/2024

This is a CP bearing No. 13/KOB/2024 filed by the Petitioner, Viz., Dhanlaxmi Bank Ltd (Financial Creditor) under Section 7 of IBC, 2016 against the Corporate Debtor, Viz., M/s Guruchandrika Builders and Property Private Limited.

Learned Counsel, Mr. K V Krishnakumar appears physically on behalf of the Petitioner Bank.

Registry is directed to issue notice to the Corporate Debtor returnable on 17.04.2024. In addition to above, the Petitioner is also directed to issue notice to the Corporate Debtor by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on the Corporate Debtor at least three days before the next date of hearing.

List this matter for further consideration on **17.04.2024**.

Sd /-

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)